SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21388/2024

(Arising out of impugned final judgment and order dated 10-06-2024 in WP No. 526/2015 passed by the High Court Of Judicature At Bombay)

BYRAMJEE JEEJEEBHOU PVT. LTD. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.210277/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date: 27-09-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Shyam A Divan, Sr. Adv.

Mr. Kishore P Jain, Adv. Mr. Darshit K Jain, Adv. Mr. Bhargava V. Desai, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1. Issue notice.
- 2. Post along with Civil Appeal No. 7423 of 2014 and connected matters.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)